

L-64/5/2022-LME NMCG
National Mission for Clean Ganga
Department of Water Resources, River Development
& Ganga Rejuvenation
Ministry of Jal Shakti

Major Dhyanchand National Stadium,
Near India Gate, New Delhi-110002
Dated: 16.01. 2024

Subject: Response of the National Mission for Clean Ganga (NMCG), DoWR, RD&GR, Ministry of Jal Shakti, in the matter OA no 632/2022- V.K Tyagi vs State of Uttrakhand & Ors.

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Sir,

This is in compliance of the Hon'ble NGT's Order dated 10.10.2023 in the above cited subject matter and to say that the response of the National Mission for Clean Ganga(NMCG), DoWR, RD&GR, Ministry of Jal Shakti in the said matter is attached. The same may kindly be placed before the Hon'ble NGT for consideration in the matter.

2. This issues with the approval of the competent authority.



Anup Kumar Srivastava
Executive Director(Tech),

Encl: As above

To

The Registrar, Hon'ble National Green Tribunal, Faridkot House, Copernicus Marg
New Delhi.

Copy for information to:

- (1). PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti,
Shram Shakti Bhawan, New Delhi
- (2). PS to the DG, NMCG,
- (3). Director (Co-ordination), NMCG

NATIONAL MISSION FOR CLEAN GANGA
Do WR, RD&GR
Ministry of Jal Shakti

Response of the National Mission for Clean Ganga (NMCG) in the matter of OA no 632/2022- V.K Tyagi Vs State of Uttrakhand & Ors

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The issues involved in the above matter *inter-alia* relates to allegations regarding encroachments on the land of river Sonali, a tributary of river Ganga, for cultivation, causing obstruction to the flow of river and discharge of untreated sewage from the town in river Sonali.

2. The Hon'ble NGT vide order dated 10.10.2023 has directed the NMCG to file its response in the matter.
3. In the above context it is submitted that earlier the Hon'ble NGT vide order dated 13.12.2022 has constituted a Joint Committee, comprising representative of NMCG, Uttrakhand State PCB and District Magistrate, Hardwar to submit report. In compliance of the Order, report was submitted by the Uttrakhand State Pollution Control Board, being the nodal agency, vide letter dated 09.02.2023. The Joint Committee included the representative of the NMCG.
4. In the said report, the Joint Committee has mentioned the status, topography and general profile of the District Roorkee, surrounding areas, number of drains and the status of the Sewage Treatment Plants(STP). It was mentioned that the following 7 drains falling into the river Sonali.

S.No.	Name of Drain	Quantity of Domestic discharge (in MLD)
1.	Adarsh Nagar Drain Upper	0.21
2.	Adarsh Nagar Drain Lower	0.13
3.	Dhobighat Drain	0.23
4.	Sot Mohalla Drain	0.41
5.	Imali Road Drain	0.26
6.	Machhi Mohalla lower Drain	0.23
7.	Rampur Chungi Drain	3.96

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5. That the concerned activities along the Sonali river falls under the administrative control and maintained by the Irrigation department of the State of U.P. However, over a period of time, the direction of river flow has moved towards agricultural land belonging to the private individual person.

6. That the State Government may take necessary steps for Interception & Diversion (I&D) of the above mentioned drains to the existing STP as the existing STP in Roorkee is hardly getting 20% of its design capacity flows at present.

7. That as regards the floodplain zonation, the necessary steps may also be taken by the State Government.



Anup Kumar Srivastva
Executive Director(Tech)